

OFFICE OF THE CHIEF JUDICIAL MAGISTRATE, CHANDIGARH.


OFFICE ORDER

29.1.2018

The duty work at District Courts, Chandigarh shall be attended by the Officers as per schedule given below during the month of February 2018:-

Sr.No.	Names of Officers	D U T Y	
		From	To
1.	Ms. Gitanjali Goel, Ld. JMIC, Chandigarh Phone No. (O) 2676216, Mob.8818010724	01/02/2018	02/02/2018
2.	Sh. Harleen Pal Singh, Ld. JMIC, Chandigarh Phone No. (O) 2676224, Mob.8814833313	03/02/2018	04/02/2018
3.	Ms.Suman Patlain, Ld.JMIC, Chandigarh Phone No. (O) 2676221, Mob.9050058988	05/02/2018	06/02/2018
4.	Ms. Rekha Chaudhary, Ld.JMIC, Chandigarh Phone No. (O) 2676211, Mob.9988882954	07/02/2018	08/02/2018
5.	Sh.Imanbir Singh Dhaliwal, Ld.JMIC, Chandigarh Phone No. (O) 2676229, Mob.8556001200	09/02/2018	10/02/2018
6.	Sh. Gaurav Dutta, Ld. JMIC, Chandigarh Phone No.(O)2601054, Mob.8556012404	11/02/2018	12/02/2018
7.	Sh. Jagmeet Singh, Ld.JMIC, Chandigarh Phone No. (O) 2676230, Mob.8558800117	13/02/2018	14/02/2018
8.	Sh. Jaspreet Singh, Ld. JMIC, Chandigarh Phone No.(O)2676227, Mob.8558859605	15/02/2018	16/02/2018
9.	Sh. Gurkiran Singh, Ld. JMIC, Chandigarh Phone No. (O) 2676228, Mob.8558806655	17/02/2018	18/02/2018
10.	Sh. Palwinder Singh, Ld.JMIC, Chandigarh Phone No. (O) 2676220, Mob.9780566445	19/02/2018	20/02/2018
11.	Ms.Saloni Gupta, Ld. JMIC, Chandigarh. Phone No.(O)2676219.	21/02/2018	22/02/2018
12.	Sh. Harjot Singh, Ld. JMIC, Chandigarh Phone No. (O) 2676226, Mob.9988976033	23/02/2018	24/02/2018
13.	Sh. Kushal Singla, Ld. JMIC, Chandigarh Phone No. (O) 2676218, Mob.8054007867	25/02/2018	26/02/2018
14.	Ms. Nazmeen Singh, Ld. JMIC, Chandigarh Phone No. (O) 2676215, Mob.7508999095	27/02/2018	28/02/2018

If any Magistrate on duty is on leave/tour or out of Court in connection with inquest report, on any working day, the duty work shall be performed by the next Duty Magistrate in his/her absence on the said working day. In case any Duty Magistrate intends to proceed on leave or is not otherwise available on any holiday, he/she shall make an alternative arrangement and shall obtain the consent of some other Magistrate to perform duty in his/her absence and intimation shall be given to the undersigned before proceeding on leave along with a copy to Learned District & Sessions Judge, Chandigarh. Duty period on a particular day shall be up to beginning of the Court hours on next working day.



(Akshdeep Mahajan)
Chief Judicial Magistrate,
Chandigarh.

Endst No. CJM/AH-2018/

Dated : 29.1.2018

A copy is forwarded to the following for information and necessary action:-

1. Learned District. & Sessions Judge, Chandigarh.
2. Learned ACJM, Chandigarh.
3. All the Learned Judicial Magistrates 1st class, Chandigarh.
4. Learned District Attorney, UT, Chandigarh.
5. The SSP, UT, Chandigarh.
6. The President, District Courts Bar Association, Chandigarh.
7. The Incharge, Control Room, Chandigarh Police, Chandigarh, for circulation in all the police stations.
8. The Incharge, Computer Branch, District Courts, Chandigarh.


Chief Judicial Magistrate,
Chandigarh.